

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:131
ANSWERED ON:27.02.2006
UPGRADATION OF ESI HOSPITALS /DISPENSARIES
Pathak Shri Brajesh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to upgrade some ESI hospitals and dispensaries in the country;
- (b) if so, the details thereof, State-wise;
- (c) the number of ESI hospitals/dispensaries being run in rented accommodations, State-wise;
- (d) the details of the fund spent over these hospitals/dispensaries during the last three years and thereafter, State-wise; and
- (e) the number of the labourers/workers benefited by these hospitals during the said period and the details of facilities provided to them?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 131 FOR 27.02.2006 REGARDING 'UPGRADATION OF ESI HOSPITALS/ DISPENSARIES'.

(a) to (e): Upgradation of ESI hospitals/dispensaries is a continuous process on need basis. The number of ESI hospitals/dispensaries being run in rented accommodations, State-wise is at annexure-'A'. The details of fund spent over these hospitals/dispensaries during last three years, State-wise are at annexure-'B'. The number of the labourers/workers benefited by the ESI hospitals during the last three years is at annexure-'C'. The workers are being provided promotive, preventive, curative and rehabilitative services.

Annexure referred to part (c) of the Lok Sabha Starred Question No. 131 for 27.02.2006. Annexure-A

NUMBER OF ESI HOSPITALS & DISPENSARIES IN RENTED BUILDINGS

SL.NO NAME OF STATE HOSPITALS DISPENSARIES

1. Andhra Pradesh	110
2. Assam	25
3. Bihar	20
4. Chandigarh Admn.	1
5. Chhatisgarh	11
6. Delhi	16
7. Goa	6
8. Gujarat	58
9. Haryana	48
10. Himachal Pradesh	9
11. Karnataka	60
12. Kerala	96
13. M.P.	23
14. Maharashtra 4#	63
15. Meghalaya	1
16. Orissa	38
17. Pondicherry	12
18. Punjab	50
19. Rajasthan	38
20. Tamilnadu	127
21. Uttar Pradesh	105
22. Uttranchal	7
23. West Bengal	36
24. Jammu & Kashmir	8

25. Jharkhand 29
Total 4# 997

Buildings owned by Govt. of Maharashtra

Annexure referred to part (d) of the Lok Sabha Starred Question No. 131 for 27.02.2006.

ANNEXURE - B

STATE WISE EXPENDITURE ON PROVISION OF MEDICAL CARE

SL.NO. STATE EXPENDITURE ON MEDICAL CARE
(RS. IN LACS)
2002-03 2003-04 2004-05

1. Andhra Pradesh	5064.47	7241.39	7391.30
2. Assam	407.44	311.53	373.54
3 Bihar	430.73	407.70	409.78
4 Chandigarh Admn.	207.41	214.75	249.40
5 Gujarat	6772.23	6886.75	6980.71
6 Goa	435.76	768.04	546.38
7 Haryana	2599.24	2832.74	3025.91
8 Himachal Pradesh	228.75	220.55	223.65
9 J&K	83.02	86.28	84.96
10 Kerala	3514.76	4060.98	4459.03
11 Karnataka	4984.24	4815.64	5565.16
12 Madhya Pradesh	2369.93	2379.99	3171.40
13 Maharashtra	10551.58	1010.05	11474.56
14 Orissa	1315.45	1256.23	1242.56
15 Meghalaya	23.28	24.60	24.68
16 Punjab	3583.67	3120.03	3194.16
17 Pondichery	485.27	517.65	558.95
18 Rajasthan	2144.56	2055.15	2185.29
19 Tamil Nadu	7673.43	7695.91	7965.75
20 Uttar Pradesh	4692.91	5053.40	5355.63
21 West Bengal	6867.32	6639.57	6730.49
22 Delhi	7432.11	8189.04	8535.87
23 Chhatisgarh	277.94	308.45	319.58
24 Jharkhand	507.46	509.10	421.34
25 Uttranchal	99.24	91.92	102.57

Annexure referred to part (e) of the Lok Sabha Starred Question No. 131 for 27.02.2006.

ANNEXURE -C

NUMBER OF WORKERS & THEIR FAMILIES WHO WERE PROVIDED MEDICAL SERVICES IN ESI HOSPITALS & DISPENSARIES DURING LAST THREE YEARS

Sl. Name of 2002-2003 2003-2004 2004-05
No the State IPs Fami- IPs Fami- IPS Fami-
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1. Andhra Pradesh	14,25,265	18,02,146	21,80,176	25,92,820	2074349	2601390
2. Assam	33,686	31,713	36,488	34,775	42128	42804
3. Bihar	57,765	44,361	6,7068	46,528	48584	42332
4. Chandigarh	87,143	56,733	80,761	48,546	73429	45018
5. Delhi	16,64,290	24,44,111	18,15,184	26,39,721	1861867	2786630
6. Goa	1,15,878	1,15,076	1,26,359	1,22,850	135100	145349
7. Gujarat	11,88,084	15,61,687	13,80,060	19,20,667	1375622	1938928
8. Haryana	5,60,887	7,46,879	6,19,366	8,51,267	632872	852521
9. Himachal Pradesh	14,557	12,248	1,44,639	1,53,411	119118	140250
10. Jammu & Kashmir	32,389	21,916	38,377	23,470	37944	16252
11. Karnataka	10,39,877	11,90,926	10,38,935	11,65,544	973853	10,84,243
12. Kerala	16,78,440	17,52,264	16,55,741	20,07,930	1892743	1741173
13. Madhya Pradesh	8,45,213	10,96,047	7,51,719	9,39,243	710759	921615
14. Maharashtra	10,85,386	10,77,248	9,69,090	9,73,748	715865	766766
15. Meghalaya	2,002	2,212	2,157	2,203	1792	1698
16. Orissa	4,38,563	5,71,922	4,48,099	5,65,936	427744	516872
17. Pondicherry	1,64,277	1,67,551	1,72,465	1,68,236	181266	163160
18. Punjab	5,60,018	5,55,120	5,90,625	6,55,739	711963	719496
19. Rajasthan	9,49,300	11,69,522	10,20,736	12,66,464	993120	1311232
20. Tamil Nadu	26,97,734	33,54,723	21,23,125	24,26,378	2299931	3031872

21. Uttar Pradesh	7,50,943	8,40,045	5,90,638	6,72,002	597136	739245
22. West Bengal	11,40,410	9,06,538	940233	600729		
23. Chattisgarh	88,968	1,16,844	1,06,261	1,33,450	119126	144576
24. Jharkhand	84,775	87,492	92533	96558		
25. Uttranchal	36,360	42,378	29044	36126		